

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI**  
**COURT – IV**

**Item No. 407**  
**IB/531/ND/2022**

**IN THE MATTER OF:**

NakodaBhairav Construction Through Shubham Jain	...	Applicant
Versus		
Oriental Structural Engineers Private limited	...	Respondent

**Order under Section 9 of IBC, 2016.**

**Order delivered on 13.03.2023**

**Coram:**

**MR. ASHOK KUMAR BHARDWAJ,**  
**HON'BLE MEMBER (JUDICIAL)**  
**DR. BINOD KUMAR SINHA,**  
**HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

For the Applicant	: Mr. Nilesh Sharma, Mr. Hemant Sharma Mr. Shivam Jaiswal, Advocates
For the Respondent	: Mr. Aman, Mr. Malyaj, Advocates

**ORDER**

Proxy-Counsel for the respondent submitted that the arguing counsel is not available and requested for short accommodation. At his request, hearing is deferred to 27.03.2023.

**Sd/-**  
**DR. BINOD KUMAR SINHA**  
**MEMBER (TECHNICAL)**

Mukesh

**Sd/-**  
**ASHOK KUMAR BHARDWAJ**  
**MEMBER (JUDICIAL)**